

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 9th December, 2013

NOTIFICATION

Consequent upon the Government of H.P. Notification No. Home-B(A)2-11/2006-HC-Vol .I dated 30.11.2013, regarding appointment of Additional District and Sessions Judges, the following transfers and postings of the members of the H.P.Judicial Services, are hereby ordered in the interest of administration, with immediate effect:-

1. Shri R.K.Tomar, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Kangra at Dharamshala on his appointment as Additional District and Sessions Judge is transferred and posted as Additional District and Sessions Judge (II), Shimla against vacant post.
2. Shri Jaswant Singh, Administrative Officer, H.P.State Legal Services Authority, Shimla on recall is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Kangra at Dharamshala vice serial No.1 above.
3. Smt Anuja Sood, Civil Judge (Senior Division)-cum-ACJM, on her placement as CJM has already been posted as Deputy Director, H.P.Judicial Academy against the post of Civil Judge (Senior Division)-cum-CJM.
4. The services of Shri Naresh Kumar, Civil Judge(Senior Division)-cum-ACJM(I), Amb on his placement as CJM is placed at the disposal of the H.P. Legal Services Authority Shimla for being posted as Administrative Officer, H.P.State Legal Services Authority, Shimla.
5. Ms. Kanta Verma, Civil Judge (Senior Division)-cum-ACJM (II), Amb is transferred and posted as such in Court No.1, Amb vice serial No.4 above.
6. Shri Vivek Khanal, Civil Judge (Junior Division)-cum-JMIC, Rajgarh on his appointment as Civil Judge (Senior Division)-cum-ACJM is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Mandi vice serial No.8 below.
7. Shri Anil Kumar, Civil Judge (Junior Division)-cum-JMIC(III), Shimla is transferred and posted as Civil Judge (Junior Division)-cum-JMIC, Rajgarh vice serial No.6 above.
8. Shri Ramnik Sharma, Civil Judge (Junior Division)-cum-JMIC (I), Mandi is transferred and posted as such in Court No. (II), Mandi against a vacant post.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Inspection, Confidential & Budget) /Registrar(Legal Research and Rules) /Registrar(Judicial, Judges Branch and Administration)/Registrar(Vigilance Finance and Accounts)/ OSD-Personnel/O&A and Library/OSD Establishment & Building/ CPC OSD-IT /Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officer (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.

17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ P.S. to the Registrar (Inspection) (Judicial) & Judges Branch/ Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
19. The District Treasury Officer/ Treasury Officers, Shimla, Dharamshala, Amb, Mandi & Rajgarh.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No.HHC/Admn.1 (18)/78-XI-9934-41, dated 8.4.2011.
23. Guard file.

Registrar General.